(b) Certain clauses of (lie scheme are being reconsidered in the context of the U. K. laws and policies.

#### PUBLIC AND ANGLO-INDIAN SCHOOLS

- 719. SHRI B. C. P VTTANAYAK: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether it is a fact that the Government of India are unable to implement the national educational policy in the schools run by the Inter-State Anglo-Indian Education Board and in the Public Schools;
- (b) whether Government propose to ascertain the total amounts of grants received by these schools annually and also in lumpsum from the British High Commission in India, the U.S. Embassy, C.I.A. and the PL. 480 Fund:
- (c) whether the Government of India have entered into any agreement with the British Government regarding tnese schools; and
- (d) the names of the examinations conducted by these schools, the details of the courses prescribed for them and the regular examinations to which these examinations are considered equivalent?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) The implementation of National Policy in respect of schools in general is the concern of the State Governments. As far as the schools ru<sub>n</sub> by the Inter-State Anglo-Indian Education Board are concerned, it has not been possible to enforce the principles enunciated in the National Policy Resolution in all schools in view of the provisions Of Article 30 of the Constitution of India giving a right to all minorities to establish and administer educational institutions of ttteir choice.

As regards the Public Schools, the Indian Public Schools Headmasters' Conference resolved at their conference held in February, 1969, that every endeavour should be made to make it possible for a wider public to avail itself of education at its schools and that the member schools should take all measures to find ways and means of instituting scholarships on the basis of means and merit basis.

- (b) The necessary information is being, collected and will be laid on the table of the Sabha as soon as possible.
  - (c) No, Sir.
- (d) The necessary information is being collected and will be laid on the table of the Sabha as early as possible.

# REQUEST FROM BIHAR FOR FINANCIAL ASSISTANCE

- 720. SHRI BHOLA PRASAD; Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether the Government of Bihar has requested for financial assistance from the Union Government in order to make the system of payment of salaries to the college teachers regularly; and
- (b) if so, whether the Central Government are considering their request sympathetically '.'

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO). (a) and (b) The State Government of Bihar had requested that the Central assistance for rmplementalion of the U.G.C. pay scales for university and college teachers may be continued beyond 1970-71 upto the end of the current Fourth Five-Year Plan period. The State Government has been informed that it was not possible to make a departure in the case of Bihar alone from the approved terms of ilie Scheme and provide assistance for a period of 8 years in all, i.e. upto 1973-74, is against five years as originally envisaged in the Scheme.

#### विदेशी ऋण

- 721. श्री जगदम्बी प्रसाद यादव : क्या बिस्त मंत्री यह बतानं की क्रुपा करेंगे कि :
- (क) सरकार ने विदेशों से कितने प्रकार के ऋण ले रखे हैं तथा गत तीन वर्षों में ऐसे ऋणों की कुल राणि कितनी थी;
- (ख) इन ऋणों की कितनी राणि को अनुदानों में परिवर्तित कर दिया गया है और कितनी राणि लौटानी होगी तथा लौटाने की णतें क्या है:

- (ग) इस समय सभी प्रकार के विदेशी ऋणों का प्रति व्यक्ति कितना भार है;
- (घ) किन-किन देशों से और किन गतोंपर ऋण लिया हुआ है; और
- (ङ) किन-किन देशों ने भविष्य में ऋण देना स्वीकार किया है और उनको प्राप्त करने तथा लौटाने की शर्ते क्या होंगी?

#### \*[FOREIGN LOANS

- 721. SHR1 J. P. YADAV: Will the Minister of FINANCE be pleased to state:
- (a) the various types of foreign loans received by Government and the total amount of such loans during the last three years;

- (b) the amount out of these loans which has been converted into grants and the amount required to be repaid and the terms of repayment;
- (c) the per capita burden of all types of foreign loans at present;
- (d) the names of the countries from which loans have been taken and the terms of these loans; and
- (e) the names of the countries which have agreed to extend loans in future and the terms of receipt and repayment of such loans?

वित्त मंद्रालय में राजस्व तथा व्यय मंद्री (श्री विद्या चरण शुक्ल) : (क) से (ङ) एक विवरण सभा पटल पर रख दिया गया है।

#### विवरण

## पिछले तीन वर्षों अर्थात् 1967-68 से 1969-70 तक के विभिन्न प्रकार के विदेशी ऋण (अनुदानों के रूप में ऋण-परिशोधन संबंधी राहत को छोड़ कर) जिनके लिये विभिन्न देशों दारा वचन दिये गये

	विश	1 <b>भ दशा</b> 8	ारा पषा	न दियं गय	(करोड़	रुपयों में )
देश/संस्था का नाम			- 4	प्रायोजना- भिन्न ऋण	त्रायोजनागत ऋण	जोड़
I.	मुक्त	विदेशी मु	द्रामें चुक	तये जाने वाले	ऋण	
कः -सहायता संघ के सद						
1. जास्ट्रिया	÷			4.2	***	4.2
2. बेल्जियम	68 18 <b>*</b> 6	2	- 1	6.0	7.5	13.5
3. कम∵डा	100			71.0	46.5	117.5
4. डेनमार्क	2		1	7.0	***	7.0
5. फांस		,		30.9	30.4	61.3
6. जमंनी		- 1		103.9	37.1	141.0
7. इटली			- 5	9.6	12.0	21.6
८. जापान				106.5		106.5
9. नीवरलैण्ड				23.4	805	23.4
10. स्वीडन					10.9	10.9
11. ब्रिटेन	2.		-	166.5	42.3	208.8
12. संबुक्त रा	ज्य अमेरि			504.1	96.1	600.9

<sup>†[ ]</sup> English translation.

देश संस्थाका नाम				प्रायोजना- भिन्न ऋण	प्रायोजनागत ऋण	जोड़
13. अन्तर्राष्ट्र	य पुननिम	णि और	विकास			
बैक		(4)	*	33.8	49.8	82.9
14. अन्तर्राष्ट्र	यि विकास	संघ	*	150.0	88.1	238.1
जोड्–क		,		1216.9	420.7	1637,6
ख-सहायता संघ से	শিল পহি	वमी यूरोप	ाके देश -			
नाव	;e	6	•	89	1.5	1.5
जोड़–ख	*:	æ	*	2.	1,5	1.5
जोड़ (क+ख	)	(#C		1216.9	422.2	1639.1
	II. वस्तुः	तें के नियं	ंत द्वारा	चुकाये जाने वाले	漫門	
बु ल्गारिय।	×-			68	11	11.3
कुल जोड़	(1+11)	- 1		1216.9	433.5	1650.4

टिप्पणी: - उपर्युक्त सारणी में इन मदों के अन्तर्गत प्राप्त सहायता शामिल नहीं की गई है: - (1) पी० एल० 480 सहायता, (2) 1970-71 के लिए 1969-70 में ब्रिटेन से प्राप्त ऋण-परिशोधन सम्बन्धी सहायता, (3) 4 अप्रैल 1968 का रूमानियन ऋण क्योंकि ऋण-करार में ऋण की रकम निर्दिष्ट नहीं की गयी है।

सामान्यतः ऋणीं को अनुदानों में नहीं बदला जाता और ऋणों की वापसी अदा-यगी निष्चित तारीख को की जाती है। लेकिन पिछले दो वर्षों में, ऋण परिशोधन सम्बन्धी राहत के संदर्भ में, ऋण संबंधी अदायगियों की 9.8 करोड़ रुपये की छोटी सी रकम को अनुदानों में बदला गया था। विभिन्न देशों/संस्थाओं से प्राप्त वर्तमान ऋणों की शर्ते संलग्न अनुबन्ध में दी गयी हैं। (नीचे देखिए)

विदेशी ऋणों की बकाया रकमें, कुछ मामलों में 50 वर्षों तक की अवधि में निर्यात से होने वाली आय से और विदेशी प्राप्तियों से चुकायी जाती हैं। इसलिए विदेशी ऋणों के प्रति-कार्य भार की बात करना अर्थपूर्ण नहीं है। पर यदि कुल बकामा रकम से अनुमानित जनसंख्या से भाग दिया जाय तो यह रकम 92.92 लाख रूपये बैटती है।

भारत सहायता सब के सदस्य प्रत्येक वर्ष के लिए सहायता के बचन देते हैं। जहां तक चालू वर्ष का सम्बन्ध है, मई, 1970 में हुई संघ की बैठक में संघ के सभी सदस्यों ने अपने-अपने विधान मण्डल की स्वीकृति मिलने तक, सहायता के लिए अनन्तिम रूप से बचन दे दिये थे। कुछ मामलों में 1970-71 के बचनों के आधार पर पहले ही दृपद्वीय करारों पर हस्ताक्षर किये जा चुके हैं। बेल्जियम, कनाडा, डेनमार्क, फ्रांस, इटली, जापान, स्वीडन, बिटेन, संयुक्त राज्य अमेरिका और अन्तर्राष्ट्रीय पुनर्निर्माण और विकास बैंक। अन्तर्राष्ट्रीय विकास संघ के साथ या तो बचन की पूरी रकम के लिए या उसके कुछ अंश के लिए यह सहायता करारों पर हस्ताक्षर किये जाने हैं, उनके ऋणों की वापसी अदायगी की शत मालूम होंगी जब द्विपक्षीय करारों के बारे में बातचीत हो जायेगी और उन पर हस्ताक्षर हो जायेंगे।

विभिन्न देशों से प्राप्त होने वाले चाल ऋणों की शतें

				7	हणों की शर्त	
देश संस्था का	नाम			ी अवधि स ण की अर्वा (वर्ष)	हित रियायती घे अवधि (वर्ष)	ब्याज की दर (प्रतिशत)
ॉ. सहायता स	व के सदस्य			(44)	(41)	(41040)
<ol> <li>आस्ट्रिं 2. बेल्जिंग्</li> </ol>	या	•	•	25	7	3
	सरकारी ऋ <b>ण</b>			30	10	2
V. N	सम्भरक ऋण	ì		10	_	6-7
3. कनाडा						
(i)	उदार ऋण			50	10	व्याज मुक्त
	निर्यात ऋण बीमा	निग	ाम			9
24	ऋण .			15-20	3-6	6
4. डेनमा	220	0		25	7	व्याज मुक्त
5. फ्रांस		7		-		
	गरकारी ऋण			25	5	3.5
	कांसीसी वैंक ऋण	t.		10		7.55
6. पश्चिम			*	30	8	21/2
7. <b>इटली</b>		•		50		-2
	सम्भरक ऋण			10		6
	ऋण-परिशोधन स		, ft 3133	12	3	4
8. <b>जा</b> पान		(क्लार	માં તાફત	18	5	5.25
9. नीदरत		•		30	8	2.5
10. स्वीडन				25	10	2
11. ब्रिटेन		*		25	7	ब्याज मुक्त
12. संयुक्त	राज्य अमेरिका		2			
	निर्यात-आयात बैंब	Б		10-20	3	6
(ii)	अन्तर्राष्ट्रीय विका	स अ		40	10	2-3
	च्द्रीय पुनर्निर्माण	और	विकास			
बैक				30	10	7

14. अन्तर्राष्ट्रीय (	वकास	संघ .	×	50	10	3/4
11. सहायता संघ र	ने भिन्न	र पश्चिम	यूरोप	के देश-		(सेवा प्रभार)
15. स्विट्जरलैण्ड				10-15	5-10	3-6
16. नार्वे			14	25	5	2
III. पूर्वी—समाजवा	दी जन	तंव संघ–				
17. सोवियत सम	जवादी	जनतंत्र संघ	τ.	12		2.5
18. हंगरी				10		2.5
19. यूगोस्लाविया	F.		:( <b>*</b> :	11	-	3
20. चेकोस्लोवावि	त्या			8-12		$2\frac{1}{2}$
21. पीलैण्ड	9			8-12		$2\frac{1}{2}$
22. बुलगारिया				11		2

[RAJYA SABHA]

†[THE MINISTER OF REVENUE CHARAN SHUKLA) : (a) to (e). A AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA House.

STATEMENT

Various types of foreign loans (excluding debt relief in the form of grants) committed by the various countries for the last three years i.e. 1967-68 to 1969-70.

(Rs. in crores)

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to Questions

á	Name of the	Co	untry/Ir	nsti	tution				Non- Project Loans	Project Loans	Total
		I.	Loans	rej	payable	in	free	foreign	exchanges		
A.	Consortium	Me	mbers-								
1.	Austria			-	S				4.2	-	4 - 2
2.	Belgium		1.5						6.0	7 - 5	13 -5
3.	Canada	10	4.1	8	343	*		(*)	71 -0	46.5	117 -5
4.	Denmark	(0)	**	(4	0.00	*	-	. 6	7 -0	58.4	7-0
5.	France	9	40			ž.	94	343	30.9	30 -4	61 -3
6.	Germany				2 "			7	103 -9	37 -1	141 -0
7.	Italy	(+		÷		÷			9.6	12.0	21 -6
8.	Japan		83			,			106 - 5		106 -5
9.	Netherland	ls.	45			*		(*)	23 -4	200	23 -4
10.	Sweden	28	(4)	×	19	*		197	***	10.9	10 -9
11.	U. K.	ŷ.	06 2	A.	×	k	*	5000	166.5	42 - 3	208 .8
12.	U.S.A.		12		2	9	43	*	504 -1	96 -8	600 -9
13.	I.B.R.D.		100		ÿ.	,	40	0	33 -8	49 -1	82 -9
14.		Tor	AL—A	9			3		150 · 0 1216.9	88 -1 420 -7	238 ·1 1637 ·6

f[ ] English translation.

111 Written Answers

	Name of th	ic Co	intr	y/Ins	titutio	n			8	Non- Project Loans	Project Loans	Total
В.	Non-Conso	riun	We.	stern	Енгор	e						
	Norway			÷			*	3	(0)	3.0	1 -5	1.5
	7	OTAL	.—E				8		(86	2817	1.5	1 -5
	T	OTAL	(A-	B)			(*)	×	19	1216-9	422 -2	1639 -1
11.	Loans repa	able	thro	ugh e	export	of Go	ods-					
	Bulgaria		2		8	*	ě	Ÿ	-	0.5	11 -3	11 -3
		TRANI	о То	)TAL	(I+I)		**		12	1216-9	433 -5	1650 -4

Notes.—The above table excludes (i) PL-480 assistance (ii) U.K. Debt Relief Assistance for 1970-71, received during 1969-70, (iii) Rumanian credit of 4-4-1968 since the amount of the credit has not been specified in the loan agreement.

Normally then is no practice to convert loans into grant and the repayments are effected as and when payments fall due. However, durinj the last two years, in the context of debt relief, a small part of the debt pay me its amounting to Rs. 9.8 crores was comerted into grants. Terms and conditions attached to current loans from various countries/institutions are given in the A mexure. (See below)

Outstanding amounts of foreign loans are repayable o/er a period, extending in some cases to i s much as 50 years, out of export earrings and other external receipts. It mannot be meaningful, therefore, to talk of *pa* capita burden of foreign loans. If, howiver, the total amount outstanding is divk ed by the estimated population, it will ome *to* about Rs. 92.92.

The members of the Aid India Consortium commit aid on annual basis. As regards the current year, all the member countries of the Consortium announced their provisional commitments of aid, subject to approval of their Legislatures, at the May, 1970 Consortium meeting. In some cases the bilateral agreements against commitments for 1970-71 have already been signed. Aid Agreements with Belgium, Canada, Denmark, France, Italy, Japan, Sweden, U.K.. USA and IBRD/ IDA have yet to be signed either for full amounts or balance of the total commitment. Terms and conditions of current loans are given in the Annexure. The terms of repayments of loans, vet to be signed, will be known when the bilateral credits negotiated and signed.

ANNEXURE

Terms and Conditions attached to current loans from various countries

		Name of Country/Institution					Terms a	nd Condit loans	tions of
							Maturity including Graced period (Yrs.)	Grace period (Yrs.)	Rate of Interest (%)
I.	Con	sortium Members-							
	1. 2.	Austria	ş	ign.	¥ï	9	25	7	3
		(i) Governmental credits	ĕ	8	3		30	10	2
		(ii Suppliers Credit .	3.1	**	17	1.5	10	20	6-7

	21			Localit	ntles					Term	s and Co loans	nditions o
	Na	me of Cour	itry	Instit	ution					Maturity including Graced period (Yrs.)	Grace period (Yrs.)	Rate of Interest (%)
	3.	Canada-										
		(i) Soft 1	Loan	S	٠,	2				50	10	No Intt.
		(ii) ECIC	Cre	dits				,		15-20	3-6	6
	4.	Denmark		*			96	(*)	•	25	7	No Intt.
	5.	France										
		(i) Gove	rnme	ent C	redit					25	5	3.5
		(ii) Frenc				.*.				10		7 .55
	6.	West Gern	nany		-			-		30	8	21
	7.	Italy:										
		(i) Suppl	iers	credit						10		6
		(ii) Debt								12	3	4
	8.	Japan								18	5	5 . 25
	9.	Netherland	ls	1.0						30	8	2.5
	10.	Sweden					į.			25	10	2
	11.	U.K.	4				,			25	7	No. Intt.
	12.	USA:										
		(i) Exim								1020	3	6
		(ii) AID			- 1					40	10	2-3
	13.	IBRD		*			*	4	*	30	10	7
	14.	IDA	ki:		•	45	٠	•	• *	50	10	(Service Charge)
п.	Nor	-consortium	Wes	t Eur	oepean	Cou	ıntries	-				Charge)
	15.	Switzerlan	d			*		3000		10-15	5-10	36
	16.	Norway	+:			•		9.0		25	5	2
ш.	Ea	st European	Cou	ntries	-							
	17.	USSR			14			1		12		2.5
	18.	Hungary	7	٠,				,		10		2.5
	19.	Yugoslavia	9						,	11	440	3
	20.	Czechoslo		1						8-12		21
	21.	Poland								8-12		2½
	22.	Bulgaria				42		125	2	11		2

### केन्द्रीय सरकार के कर्मचारियों को अंतरिम सहायता

722. श्री जगदम्बी प्रसाद यादव : क्या वित मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय सरकार द्वारा हाल ही में घोषित अंतरिम सहायता किस-किस विभाग को मिलेगी और किस-किस विभाग को नहीं मिलेगी और क्या राज्य सरकारों के कर्म-चारियों को भी केन्द्रीय दरों पर सहायता दी जायेगी; यदि हां, तो इस प्रयोजन के लिये राज्य सरकारों को केन्द्र द्वारा दी जाने वाली केन्द्रीय सहायता की राशि क्या होगी; और